

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:319
ANSWERED ON:23.11.2012
SUBSIDY ON PETROLEUM PRODUCTS
Manjhi Shri Hari

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the amount of subsidy on diesel, kerosene and LPG cylinders being provided by the Government at present;
- (b) the details of taxes being levied by the Government on these products;and
- (c) the revenue earned by the Government through imposition of taxes on petroleum products during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a): The Government provides fiscal subsidy of rs 0.82 per litre on PDS Kerosene and rs 22.58 per 14.2 kg cylinder on Domestic LPG under the "PDS Kerosene and Domestic LPG Subsidy Scheme, 2002". In addition to this, the Government has been modulating the price of Diesel, PDS Kerosene and Domestic LPG, resulting in under-recoveries to the Public Sector Oil Marketing Companies (OMCs) on sale of these products. These are being compensated by the Government and the upstream oil companies under the Burden Sharing Mechanism. The details of the fiscal subsidy given by Government and under-recovery presently incurred by the OMCs on Diesel, PDS Kerosene and Domestic LPG are given below:-

S. No.	Diesel	PDS Kerosene	Domestic LPG
	Rs/Litre	Rs/Cylinder	
1 Subsidy given by Government under the subsidy scheme	N.A.	0.82	22.58
2 Under-recovery incurred by OMCs	9.06	31.30	478.50
3(1+2) Total Subsidy to consumers	9.06	32.12	501.08

As per Refinery Gate Price effective 1st November 2012 (For PDS Kerosene and Domestic LPG) and 16th November 2012(for Diesel)

(b): The details of taxes in the Retail Selling Price (RSP) of Diesel, PDS Kerosene and subsidised Domestic LPG (of 14.2 kg) cylinder are given at Annexure 1.

(c): The details of contribution made by the oil companies to Central and State Exchequer during last the three years are given at Annexure 2.